
Gurvinder Singh Duggal Vs ACIT

Income Tax Appeal No. 860 To 863/DEL/2021

Court: Income Tax Appellate Tribunal (Delhi C Bench)

Date of Decision: June 6, 2024

Acts Referred:

Income Tax Act, 1961 – Section 69A, 69C, 115BBE, 132, 143(1), 143(2), 143(3), 147, 153A, 153C, 153D, 154, 250

Hon'ble Judges: M Balaganesh, (AM); Vimal Kumar, J

Bench: Division Bench

Advocate: Neeraj Mangla, Anu Krishna Aggarwal

Final Decision: Allowed

Judgement